

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
Rajya SABHA
UNSTARRED QUESTION NO. 397
ANSWERED ON: 23.07.2025

GRAM SWARAJ PORTAL

397: SMT. MAYA NAROLIYA:

Will the Minister of PANCHAYATI RAJ be pleased to state;

- (a) the schemes implemented by the Central Government to strengthen Panchayati Raj Institutions in Hoshangabad (Narmadapuram) district in the last five years and the amount of financial grant, the details thereof;
- (b) whether all the Panchayats in Narmadapuram district have been connected to digitalization through 'e-Gram Swaraj Portal'; and
- (c) whether Government has organized any training programs for capacity development of Panchayati Raj representatives in Hoshangabad?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

(a) Panchayat is a State subject and the Ministry of Panchayati Raj (MoPR) supplements and complements the efforts of State Governments, including fund support under the schemes towards strengthening and efficient functioning of the Panchayati Raj Institutions (PRIs) on a continuous basis.

The MoPR is implementing the following schemes:

- i. **Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA)** with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries, and providing infrastructural support like Gram Panchayat Bhawan and computerization,
- ii. **Incentivization of Panchayats (IoP)**, a central component of the RGSA scheme, to encourage a competitive spirit among PRIs, under which awards, including financial incentives, are given to the best-performing Panchayats in recognition of their good work in improving service delivery and public welfare, and

- iii. **Mission Mode Project on e-Panchayats (MMP-ePanchayat)**, a central component of the RGSA scheme, under which various e-governance projects are funded to promote the digitalization of Panchayats, bringing efficiency, accountability, and transparency to the functioning of PRIs and contributing to their overall transformation.

These schemes are implemented for all rural local bodies in all the States/UTs in the Country including in the Hoshangabad (Narmadapuram) district of Madhya Pradesh.

Besides, the Panchayats receive Central Finance Commission (CFC) Grants for various developmental works.

The details of funds allocated/released to the state Government of Madhya Pradesh for strengthening the PRIs under the (i) Fifteenth Finance Commission (ii) the Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), and (iii) Incentivization of Panchayats (IoP) during the last five years are as under:

(Rs. in crore)			
Year	Central Finance Commission	RGSA	IoP
2020-21	3984.00	71.42	0.05
2021-22	2944.00	47.11	5.13
2022-23	3050.00	28.00	2.72
2023-24	3083.00	32.17	0.00
2024-25	3265.00	40.00	0.00

The Ministry does not allocate/release funds to any districts. The State concerned allocates and releases funds to the districts including the district of Hoshangabad (Narmadapuram). However, since 2021-22, under IoP scheme, funds are directly released to the Panchayats and Rs.38 lakh was released to the district of Hoshangabad (Narmadapuram) during 2021-22.

(b) All 427 Gram Panchayats in Narmadapuram Zilla Panchayat of Madhya Pradesh have been successfully connected to the eGramSwaraj Portal.

(c) The State Government concerned, through its State Institute of Rural Development and Panchayati Raj (SIRD&PR), National Institute of Rural Development & Panchayati Raj (NIRD&PR) and such other institutes like District Panchayat Resource Centres (DPRCs) has conducted various training programme for the Elected Representatives (ERs) of the PRIs in the all its districts including the district of Hoshangabad (Narmadapuram). From the year 2022-23 till today a commutative 45,092 number of representatives in the district of Hoshangabad (Narmadapuram) have been trained.
